

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

45. C.P.(IB)-3815(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.02.2020**

NAME OF THE PARTIES:- Moksha Designs Pvt LTd

V/s

Ompal Technologies Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both sides are present. Counsel for the respondent seeks
time to file reply. Time granted.

List this matter on 19.03.2020 for filing reply.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)